

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2015**

**Dated: 11<sup>th</sup> September, 2017**

**In the matter of:**

**Punjab State Power Corporation Ltd.**

**.... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission**

**.... Respondent(s)**

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on **22.09.2017.**

PS/Court Master

*vt*